

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 709 & 706 OF 2018 IN
DFR NO. 1992 OF 2018

Dated: 1st June, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Srijan Energy Systems Pvt. Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission (CERC) & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.

Counsel for the Respondent(s) : --

ORDER

Issue notice on the IA Nos. 709 & 706 of 2018, returnable on 3-7-2018. Dasti, in addition, is permitted.

List the matter on **3-7-2018**.

(S. D. Dubey)
Technical Member

tpd/vg

(Justice N. K. Patil)
Judicial Member